

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

C.P.No.37/2002
in
O.A.No.1049/92.

Tuesday, this the 29th Day of October, 2002.

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice Chairman
Hon'ble Smt. Shanta Shastry, Member (A).

S.M. Kadam,
Widow of
Shri M.B. Kadam,
Ex. Superintendent of
Customs (Preventive),
New Customs House,
Ballard Estate,
Mumbai - 400 038.

.. Petitioner/
Original
Applicant.

(By Advocate Shri R.G. Walia)

Versus

1. Ramesh Ram Chandran,
Commissioner/Collector
of Customs, Bombay,
New Customs House,
Ballard Estate,
Mumbai - 400 038.

.. Proposed
Contemnors/
Original
Respondents.

(By Advocate Shri V.D. Vadhavkar).

Order on Contempt Petition
{ Per : Justice Birendra Dikshit, Vice Chairman }

As the order has been stands complied with, we
dropped the proceedings against Ramesh Ram Chandran,
alleged contemner. Notice is discharged. Contempt
Petition stands disposed of, with no order as to costs.

Shanta J-
(Smt. Shanta Shastry)
Member (A).

B. Dikshit
(Birendra Dikshit)
Vice Chairman.

H.